

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2045
ANSWERED ON:14.12.2004
FAMILY COUNSELLING CENTRES
Kaushal Shri Raghuvir Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Social Welfare Board is running Family Counselling Centres to solve the family problems;
- (b) if so, the details thereof and the objective of these centers;
- (c) the number of such centers being run in this regard, State-wise;
- (d) whether extension of such Family Centres has since been made upto all district headquarters of the States;
- (e) if not, the time by which the entire country is likely to be covered under this scheme;
- (f) whether the Government proposes to follow the system in the family courts like the one followed in the Lok Adalats in order to speedily dispose off the pending cases;
- (g) if so, the details thereof;
- (h) whether various legal counselling like pre-marital counseling, women rights, legal aid etc. is provided to women through Family Counselling Centres; and
- (i) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATIKANTI SINGH)

- (a) Yes, Sir.
- (b) The scheme provides Counselling, referral and re-habilitative services to women victims of atrocities, mal-adjustment in the family and society. It also provides crisis intervention services to the women in distress.
- (c) A statement showing the number of centers state-wise is at annexure.
- (d)&(e) FCCs are set up in majority of the district headquarters. Some more district headquarters are to be covered till end of Xth Plan depending on the requirement and necessity.
- (f) No, Sir.
- (g) Does not arise.
- (h)&(i) Yes, Sir. The number of FCCs are reflected in annexure.